

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00625/2017

DATED THIS THE 31ST DAY OF JULY, 2018

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI DINESH SHARMA, MEMBER (A)

Sri P. C. Sahoo
S/o Sri Purna Chandra Sahoo
Aged about 36 years
Working as Senior Asst. Loco Pilot
South Western Railway,
Bangalore DivisionApplicant

(By Advocate Shri K. Shivakumar)

Vs.

1. Union of India

Represented by General Manager

South Western Railway,

Hubli

2. Chief Operations Manager,

South Western Railway, Hubli

3. Divisional Railway Manager,

South Western Railway, Bangalore

4. Senior Mechanical Engineer,

South Western Railway, Bangalore

....Respondents

(By Shri N. Amaresh, Railway Standing Counsel)

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J)

On 12.06.2018 we have passed an order for the applicant, to substantiate his case, must produce chargesheet, Inquiry Report as also the defence statement. Now apparently the learned counsel for the applicant would say that he has all the documents ready. Therefore we will dispose off this OA but with liberty in order for him to file a better OA.

2. The OA is disposed off. No order as to costs.

(DINESH SHARMA)

MEMBER (A)

(DR.K.B.SURESH)

MEMBER (J)

/ksk/

Annexures referred to by the applicant in OA No. 170/00625/2017

Annexure A1 Copy of the order of the Disciplinary Authority dated 27.07.2015

Annexure A2 Copy of the order of the Appellate Authority dated 26.04.2016

Annexure A3 Copy of the order of the Revising Authority dated 10.05.2017

Annexures with reply statement

Nil

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